



2026:AHC:178345

HIGH COURT OF JUDICATURE AT ALLAHABAD

**CRIMINAL MISC. ANTICIPATORY BAIL APPLICATION U/S 482 BNSS No.
- 8409 of 2026**

Brijesh Seth And 2 Others

.....Applicant(s)

Versus

State of U.P. and Another

.....Opposite
Party(s)

Counsel for Applicant(s)	:	Ashutosh Upadhyay
Counsel for Opposite Party(s)	:	G.A.

Court No. - 71

HON'BLE RAJIV LOCHAN SHUKLA, J.

1. The learned A.G.A. has pointed out that a charge sheet has already been filed against the applicants. He has raised an objection that the offences that have been alleged against the applicants, do not entail a punishment of more than seven years, in the event of a conviction. Therefore, there is no apprehension of arrest of the applicants.

2. On such an objection being raised, the learned counsel for the applicants prays that he may be permitted to withdraw the present application with liberty to the applicants to appear before the concerned Court and apply for regular bail, which may be directed to be decided in accordance with the direction given by the Hon'ble Supreme Court in **Satender Kumar Antil vs. Central Bureau of Investigation & Another, (2021) 10 SCC 773** and in the meantime their interest may be protected.

3. The learned A.G.A. has no objection to the said prayer.

4. Taking into account the submissions made by the learned counsel for the parties, it is directed that in case the applicants appear in Case Crime No.273 of 2022, under Sections 406, 323, 504 and 506 of the I.P.C., P.S. Kotwali, District Jaunpur, before the Court concerned within a period of four weeks from today and apply for bail, the same shall be considered and disposed of, expeditiously, in accordance with direction given by the Hon'ble Supreme Court in **Satender Kumar Antil (supra)** and the

subsequent orders passed therein.

5. For a period of four weeks from today, no coercive action shall be taken against the applicants.

6. With the aforesaid observations/directions, this application stands disposed of.

(Rajiv Lochan Shukla,J.)

August 24, 2026
Kushal